

ITEM NO.13
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15160/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAJRAJ SINGH ETC.

Respondent(s)

Date : 26-02-2021 This petition was called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on respondent nos. 1 to 3 and 5 but none has entered appearance.

Service in respect of respondent no.4 was not complete and on the last oacasion time was granted to the petitioner to file fresh particulars, however, the same has not been done. One final opportunity of two weeks is granted to the ld. counsel for the petitioner to file fresh particulars to effect service on respondent no.4.

List again on 9.4.2021.

AVANI PAL SINGH
Registrar